

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 15.09.2022

Appeal No. 47 of 2022

Sanjay Jethalal Soni & Ors. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Mr. Nishant Upadhyay, Advocate with Ms. Jyoti Pandey,
Advocate i/b Lexkare Legal for the Appellant.

Ms. Shefali Shankar, Advocate and Ms. Meghna Arvind,
Advocate i/b. MDP & Partners for Respondent.

ORDER:

1. List on October 21, 2022.
2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Certified copy of

this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala
Presiding Officer

Justice M.T. Joshi
Judicial Member

Ms. Meera Swarup
Technical Member

15.09.2022
msb